

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:1194  
ANSWERED ON:08.08.2011  
TRADE AGREEMENT WITH BANGLADESH  
Ahir Shri Hansraj Gangaram;Patil Shri A.T. Nana

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government has allowed the duty free import of fruits, vegetables, spices and other agro-products from Bangladesh;
- (b) if so, the details of the duty-free commodities imported from Bangladesh, commodity-wise and value-wise;
- (c) whether the Government has assessed the net impact of such import on the domestic producers and the net loss to the exchequer as a result of removal of import duty on these products;
- (d) if so, the details thereof; and
- (e) whether any conditions have been imposed on the exporters of these commodities from Bangladesh by the Government of India and if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

a) to e): Information is being collected and will be laid on the Table of the House.